

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -
110 001 Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. RA-14026(11)/4/2020-CERC

Date: 29th April, 2020

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2020

In exercise of powers conferred under Section 61 read with sub-clause (s) of Clause (2) of Section 178 of the Electricity Act, 2003 (36 of 2003), and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2020. Draft Regulation is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/suggestions/objections may be sent by email (secy@cercind.gov.in and advisor-re@cercind.gov.in) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi - 110 001.

3. Last date for submission of the comments is 28th May, 2020. The comments/suggestions/objections shall also be uploaded through SAUDAMINI Portal for registered users after login and clicking e-Regulation link on the e-filing Home Page. For more details or technical queries e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC